

श्री श्रीकार लाल बेरवा (कोटा) : हमने धाज भी लिखकर दिया है, दो दिन पहले भी लिखकर दिया था।

SHRI S. M. BANERJEE : If you will kindly allow me, I will explain to you that I am not out of order. The procedure is this. Certain rules are laid on the Table of the House. If the Member feels .....(Interruption)

MR. SPEAKER : You have a right to discuss the rules. If there is something wrong with them, you can ask for time and discuss them, but cannot ask supplementaries on it now. If Shri Banerjee asks one question, what prevents the House from asking other questions ?

SHRI S. M. BANERJEE : I am vigilant; they are not.

MR. SPEAKER : The moment you start, they will pick it up.

SHRI S. M. BANERJEE : If certain rules regarding the police are laid on the Table of the House, am I not within my right to ask what about rules for other categories ?

MR. SPEAKER : You can ask for time for a discussion if there is something wrong with them, but you cannot put questions now and make it again a Question Hour. Certainly that has not been the practice. If there is something wrong with the rules, you have a right to bring it to the notice of the Chair saying, "This rule is wrong; I want a discussion on this", but you cannot convert this into a Question Hour.

SHRI NAMBIAR (Tiruchirapalli) : Sir, about the procedure.....

MR. SPEAKER : Order, order.

12-07 hrs.

### ESTIMATES COMMITTEE

#### Minutes

SHRI P. VENKATASUBBAIAH (Nandyal) : Sir, I beg to lay on the Table

Minutes of the Sittings relating to Thirtieth Report of the Estimates Committee on the Ministry of Finance—Foreign Exchange.

### PUBLIC ACCOUNTS COMMITTEE

#### Twenty-sixth Report

SHRI M. R. MASANI (Rajkot) : Sir, I beg to present the Twenty-Sixth Report of the Public Accounts Committee on Appropriation Accounts (Civil), 1965-66, Audit Reports (Commercial), 1966 and 1967 and Audit Report (Civil), 1967 relating to the Ministries of Finance, Industrial Development and Company Affairs (Department of Industrial Development) and Steel, Mines and Metals (Departments of Iron and Steel and Mines and Metals) and the action taken by Government on the recommendations of the Committee contained in their Twentieth Report.

### COMMITTEE ON PUBLIC UNDERTAKINGS

#### Twelfth Report

SHRI D. N. TIWARY (Gopalganj) : Sir, I beg to present the Twelfth Report of the Committee on Public Undertakings on Heavy Electricals (India) Limited.

12.08 hrs.

### BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH) : As the House is aware, all the Demands for Grants in respect of the General Budget for 1968-69 will be voted on Thursday, the 25th April, 1968. The business for the rest of next week will consist of :-

(1) Consideration of a Resolution to be moved by the Minister of Commerce seeking approval of the Notification issued on the 10th April, 1968, enhancing the export duty on snake skins.

(2) Consideration and passing of :  
The Finance Bill, 1968.